

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD  
BENCH, ALLAHABAD

(This the 5<sup>th</sup> Day of April, 2018)

**Hon'ble Mr. Justice Dinesh Gupta, Member (J)**  
**Hon'ble Mr. Gokul Chandra Pati, Member (A)**

**Contempt Petition No. 330/00187/2017**  
(Arising out of Original Application No. 527/2012)

Suresh Chandra Srivastava S/o Late Sita Ram Srivastava, R/o D-59/198  
A-2-M, Nirala Nagar Lane No.5, Shivpurwa, Mahmurganj, Varanasi.

..... **Applicant**

**By Advocate:** **None**

**Versus**

1. Rajeev Agrawal, General Manager, North Eastern Railway, Gorakhpur.
2. N.P. Pandey, Finance Advisor (F.A. and C.A.O.) Chief Administrative Officer, North Eastern Railway, Gorakhpur.

..... **Respondents**

**By Advocate:** **Ms. Shruti Malviya**

O R D E R

**Delivered by Hon'ble Mr. Justice Dinesh Gupta-Member(J)**

None is present for the applicant. Ms. Shruti Malviya, Advocate is present for the respondents.

2. Counsel for the respondents submitted that respondents have complied with the order of this Court dated 16.08.2016 and

filed compliance affidavit on 17.01.2018 enclosing the letter dated 01.12.2017 by which they have paid all the retiral benefits including gratuity and interest thereupon to the applicant and respondents have also paid the costs of Rs.10,000/- imposed by this Court.

3. We have perused the compliance affidavit as well as letter dated 01.12.2017 and found that the respondents have paid all the dues including penalty of costs to the applicant. Hence, there is no wilfull disobedience on the part of the respondents and they have fully complied with the order of this court. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(Gokul Chandra Pati)  
Member-A

(Justice Dinesh Gupta)  
Member-J

Sushil